

HCC No. 38/2015

HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS, BENGALURU-1
DATED: 11th NOVEMBER 2016.

BRIEF TENDER NOTIFICATION

Tenders are invited by the High Court of Karnataka, Bengaluru for procurement of 400 nos. of Batteries alongwith battery stands with buyback of old batteries and battery stands through e-procurement portal of Centre for e-Governance, Bengaluru, to be installed in the UPS located in the High Court of Karnataka, Bengaluru and Sub-ordinate Courts in the Karnataka State Judiciary.

The last date to upload the tender is fixed as **25.11.2016 at 4.00 PM** For more details visit <https://eproc.karnataka.gov.in> website.

Sd/-

(P.N.DESAI)
REGISTRAR (JUDICIAL) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU